

**(2024) 02 MEG CK 0028**

**Meghalaya High Court At Shillong**

**Case No:** Public Interest Litigation No. 14 Of 2022

Monu Kumar

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

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**Date of Decision:** Feb. 9, 2024

**Hon'ble Judges:** H.S. Thangkhiew, J; W. Diengdoh, J

**Bench:** Division Bench

**Advocate:** A. Kumar, R. Colney

**Final Decision:** Disposed Of

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**Judgement**

H.S. Thangkhiew, J

1. This matter also being related to the operation of illegal coke oven plant, in view of the action taken by the authorities in shutting down the illegal coke oven plant, the same does not survive for consideration and is accordingly closed and disposed of.